

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2020

O.A./260/629/2014

SUPHALA SAHU
-V/S-
NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

ITEM NO:29

FOR APPLICANTS(S) Adv. : None for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Pattnaik
Mr. T. Mishra

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on previous date i.e. 20.11.2019. Learned Counsel for the respondents present and heard. Hence the OA is dismissed for default for non-prosecution on the part of the applicant.</p> <p>Copy of the order to Learned counsel for the respondents. Copy be also sent to the applicant by post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>